

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

Item No. 618  
IB-763/ND/2021

IA/4310/2023, IA/3252/2023, IA/3067/2023, IA/5376/2023

**IN THE MATTER OF:**

**M/s. Minda Industries Ltd.**

**...PETITIONER**

**Vs**

**M/s. Unicast Autotech Pvt. Ltd.**

**...RESPONDENT**

**Section**

**U/s 7 of IBC, 2016**

**Order delivered on 06.05.2024**  
**Hybrid Hearing (PHYSICAL & VC)**

**Coram:**

**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Applicant**

:Mr. Sanidhya Sonthalia and Ms.  
Aastha Trivedi, Advs.

**For the RP**

:Mr. Kanti Mohan Rustagi,  
Resolution Professional along  
with Mr. Janamejaya Upadhyay,  
Ms. Kanishka Gautam, Mr.  
Prasann Prashar, Advocates.

**ORDER**

Due to paucity of time, matter is adjourned to **05.07.2024**.

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**